NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 24.02.2020 NOTICE

Take notice that the following matter listed on 25.02.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Competition Appeal	Karam Chand Thapar& Bros.	Aishwarya	Samar Bansal (R-CCI),
	(AT) No. 12 of 2018	(Coal Sales) Ltd.	Gopalkrishnan,	M.M. Sharma (R-2),
	Part Heard	Vs.	NeelamberaSandeepan	K.K. Sharma (R-3)
		CCI &Ors.		
		With		
2.	Competition Appeal	Naresh Kumar & Co. Pvt. Ltd.	Nitin Nair	Samar Bansal (R-CCI),
	(AT) No. 13 of 2018	Vs.		M.M. Sharma (R-2),
	Part Heard	CCI &Ors.		K.K. Sharma (R-3)
		With		
3.	Competition Appeal	Nair Coal Services Pvt. Ltd.	Ankita Chaudhary	Samar Bansal (R-CCI),
	(AT) No. 14 of 2018	Vs.	Rathi	M.M. Sharma (R-2),
	Part Heard	CCI &Ors.		K.K. Sharma (R-3)

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By Order

-sd/-Registrar